

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No. 16 of 2015 in A. No. 177 of 2012

Dated : 18th August, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

BSES Rajdhani Power Ltd.

**.... Appellant/
Review Petitioner**

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant/: Mr. Amit Kapur
Review Petitioner Mr. Vishal Anand
Mr. Sambit Panja

Counsel for the Respondent:

ORDER

Heard Mr. Amit Kapur, Learned Counsel for the Appellant/Review Petitioner on this Review Petition. Issue notice to the sole Respondent Delhi Electricity Regulatory Commission giving two weeks period to file reply. Dasti service is permitted.

Post the Petition for hearing on **09.09.2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

mk/dk